Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 41 of 2011

Dated : 12th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Sulochana Cotton Spinning Mills Private Ltd. … Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors. ….Respondent(s)

Counsel for the Appellant(s): **Mr. G. Umapathy for Ms. Mohana**
Counsel for the Respondent(s): **Mr. S. Vallinayagam for TNEB**

ORDER

It is submitted that the Rejoinder has been filed yesterday by the Appellant.

Post the matter for hearing on ***03.11.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS